GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 57 TO BE ANSWERED ON 24.02.2016

STRIKE BY RAILWAY EMPLOYEES

57. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether railway employees association is planning to go on strike in the first week of March demanding 35 per cent hike in their salaries as against 14.29 per cent offered by the 7th Pay Commission and not to accept the recommendation of Debroy Committee report to privatize the Railways, scrapping of new pension scheme, etc;

(b) if so, the details thereof; and

(c) the measures being taken by the Railways to alleviate the problems of railway employees?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b): The two recognized Railway staff Federations have not given any notice so far, for going on strike. However they have informed that Strike Notice may be served on 11th March, 2016 for 'Indefinite Strike' from 11th April, 2016 in case there is no negotiated settlement on the Charter of Demands by that time. The Charter of Demands, amongst various issues, include the items mentioned in the question.

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(c): On the Railways, there is well established system of Permanent Negotiating Machinery (PNM) and Departmental Council under the Joint Consultative Machinery (JCM) with the recognized Unions/ Federations. Regular dialogue with the organized labour is maintained through these fora to sort out staff grievances. The Permanent Negotiating Machinery functions at three tiers -Divisional level, Zonal Headquarter level and Apex level at Railway Board. Departmental Council under JCM functions at the Apex level at Railway Board. Further, recognized Unions/Federations are also members of the Group on Participation of Railway Employees in Management (PREM).

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